

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



**Third LOK SABHA**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**SIXTIETH REPORT**

**(Third Lok Sabha)**

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Sixtieth Report.

2. The Committee met on the 22nd March, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 26th March, 1965.

3. The Members whose resolutions had been included in the List of Business for the 26th March, 1965, had been invited to present their views on the resolutions before the Committee. Sarvashri Kishen Pattnayak and Yashpal Singh (who are also members of the Committee) attended the sitting.

4. The Committee recommend the allocation of time as follows :--

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|---|-----------|
| (1) Resolution regarding Development of Calcutta metropolitan area. | 1½ hours. |
| (2) Resolution regarding Free irrigation facility.                  | 1 hour.   |
| (3) Resolution regarding University of Roorkee.                     | 1 hour.   |

**NEW DELHI;**

**March 22, 1965.**

**Chaitra 1, 1887 (Saka).**

**S. V. KRISHNAMOORTHY RAO,**  
**Chairman,**

**Committee on Private Members'  
Bills and Resolutions.**